

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

9

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/52/2016  
NAME OF THE PETITIONER(S) : SREEKUMARI AMMA & 3 ORS  
NAME OF THE RESPONDENT(S) : NIGHTINGALE COLLEGE OF NURSING KERALA  
PVT LTD & 15 ORS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION FOR WHOM	

1.	D. Jayalakshmi KSR SW	Counsel for petitioners	D. Lakshmi
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**ORDER**

Counsel for petitioners present. Counsel for R1 & R4 called but was absent.  
Counsel for petitioners prayed for time to send notice to R6 to R16. Time is  
enlarged at request with a direction to send notice to R6 to R16 and file proof of  
delivery of notice by way of an affidavit by the next date of hearing. Put up on  
08.01.2018.

sd-  
S Vijayaraghavan  
Member (Technical)

sd-  
K Anantha Padmanabha Swamy  
Member (Judicial)